## CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the **23<sup>rd</sup>** day of **March**, 2018

Present:

Hon'ble Mr. Justice Dinesh Gupta, Member-J Hon'ble Mr. Gokul Chandra Pati, Member-A

Original Application No.330/00972/2011

Kusum Kumari, aged about 54 years, Wife of Shri Aniruddha Yadav, Resident of ET/1, Armapur Estate, Kanpur - 208009. And presently posted as Matron at Ordnance Hospital Armapur, Kanpur, Under the Ordnance Factory, Kanpur.

.....Applicant.

By Advocate –Shri S. Narain

## <u>VERSUS</u>

- 1. Union of India, through the Secretary, Ministry of Defence, Government of India, New Delhi.
- 2. The Chairman, Ordnance Factory Board, 10-A, S.K. Bose Road, Kolkata- 7000013.
- 3. The Director General Ordnance Factories, Ordnance Factory Board, 10-A, S.K. Bose Road, Kolkata 7000013.
- 4. The General Manager, Ordnance Factory, Kalpi Road, Kanpur 208009.

..... Respondents

By Advocate: Shri R.K. Srivastava

## ORDER

## By Hon'ble Mr. Justice Dinesh Gupta, Member-J:

Heard Shri S. Narain, counsel for the applicant and Shri

R.K. Srivastava, counsel for the respondents.

2. Learned counsel for the applicant submitted that the OA has become infructuous as the applicant has already retired. Learned counsel for the respondents has no objection. Accordingly, the OA is dismissed as become infructuous. No order as to costs.

Member-A Member-J

RKM/